

building. In the alternative, another building will be allotted to the School.

Government Employees Participation in Educational Functions Abroad

3736. SHRI DAYA RAM SHAKYA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state total number of Government employees who were allowed to go abroad during the period from January to December, 1980 to attend/participate in educational functions?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): During the period from January to December, 1980, sixty nine officers of the Ministry of Education and Culture including its Attached/Subordinate offices were deputed abroad for training and participation in meetings/conferences/seminars in the field of education.

Corruption in F. C. I.

3737. SHRI ATAL BIHARI VAJ-PAYEE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government's attention has been drawn to the malpractices and corruption in the Food Corporation of India, Jabalpur as published in the Hitwad dated January 23, 1981 in the Buland Awaj dated January 13, 1981 and also reported to the Managing Director, Food Corporation of India, New Delhi in a memorandum dated January 23, 1981 from Food Corporation of India Employees Federation Jabalpur; and

(b) if so, the malpractices mentioned therein and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) A memorandum dated January 23, 1981 was received by the Food Corporation of India from the Food Cor-

poration of India's Employees Federation Jabalpur alongwith the press cuttings of 'Hitwad' dated January 23, 1981 and 'Buland Awaz' dated January, 18, 1981.

(b) The allegations brought out in the Newspapers and memorandum are about corrupt practices in Food Corporation of India Food storage Depots in Jabalpur District. The main allegations of corruption are about issue of 'A' category of wheat as 'C' category to Flour Mills and harrasment of Fair Price Shop Dealers on account of short weightment, delay and irregularity in the issue of foodgrains. The field units of the Corporation have been directed to investigate the matter.

Joint Ventures with Foreign Countries for Deep Sea Fishing

3738. SHRI MANMOHAN TUDU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any joint ventures are proposed to be started with the collaboration of any foreign country for the development of deep sea fishing and for marketing new products; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) No, Sir.

(b) Does not arise.

Registration of C.W.D. Retired Engineers as Approved Valuers

3739. PROF. AJIT KUMAR MEHTA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that since the creation of valuation cell, Executive Engineers/Assistant Engineers holding diplomas are performing same duties as their graduate counter parts with equal powers for wealth tax and estate duty assessment purposes;

(b) whether it is a fact that after retirement from C.P.W.D. Executive Engineers/Assistant Engineers holding diplomas are not being registered as approved valuer, if not, why; and

(c) whether after retirement considering the vast experience of such diploma holding engineers, Government propose to consider them also equally eligible for registration as approved valuers for the Wealth tax and Estate duty purposes as is being done in the case of degree holder engineers, if not, why?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) and (c). Retired Executive Engineers/Assistant Engineers holding diploma qualification are not eligible for registration as approved valuers for the purposes of wealth tax and estate duty, in terms of rule 8A(2) (1) of Wealth Tax Rules and para (1) (i) of Annexure-I to the estate duties Notice dated 1.8.75, respectively.

नर्मदा सिंचाई योजना के लिए गुजरात का वित्तीय सहायता :

3740. श्री छोट् भाई गामित :
श्री सार० पी० गायकवाड़ :
श्री भास्वर राव सिधिया :

क्या सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार ने नर्मदा सिंचाई योजना के लिए पूरी वित्तीय सहायता देने का गुजरात सरकार को आश्वासन दिया है ;

(ख) यदि हां, तो नर्मदा सिंचाई योजना पर कितनी धनराशि खर्च होने की संभावना है और इसमें से कितनी धनराशि केन्द्रीय सरकार द्वारा दिये जाने की संभावना है; और

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(ग) शेष धनराशि की व्यवस्था किस तरह की जायेगी और तत्सम्बन्धी ब्यौरा क्या है ?

सिंचाई मंत्रालय में राज्य मंत्री (श्री जियाउर्रहमान अंसारी) : (क) जी, नहीं ।

(ख) और (ग) : नर्मदा परियोजना (सरदार सरोवर परियोजना) पर 2755 करोड़ रुपये लागत आने का अनुमान है । भारत सरकार द्वारा कोई धनराशि उपलब्ध नहीं की जा रही । लेकिन, परियोजना को विश्व बैंक से सहायता लेने के लिए प्रस्तुत किया गया है ।

New Sugar Grade for Export Purposes

3741. SHRI JANARDHANA POO-JARY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are considering any proposal to introduce a new sugar grade for export purposes; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHA): (a) No, Sir.

(b) Does not arise.

गाभीरार डाकघर, जिला सिवान का दर्जा बढ़ाया जाना

3742. श्रीमती कृष्णा साही : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का बिहार के सिवान जिले में 40 वर्ष पुराने गाभीरार डाकघर को उप-डाकघर के रूप में दर्जा बढ़ाने का प्रस्ताव है; और

(ख) यदि हां, तो इस मामले में क्या कार्यवाही की गई है ?